Central Administrative Tribunal. Principal Bench: New Delhi

CP 214/97 in OA No.1563/95



New Delhi, this the 12th day of November, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri N.Sahu, Member (A)

- 1. Rameshwar Singh s/o Sh. Dharam Singh, r/o B-279, Prashant Vihar, Delhi.
- Basau Ram
 s/o Sh. Mussadi Lal,
 r/o Qr.No. 66, Police Station,
 Civil Lines, Delhi.
- 3. Ran Vir Singh s/o Sh. Sheo Chand, r/o Police Apartment, Qr. No. 108, A-3, Paschim Vihar, New Delhi.
- 4. Mehar Chand
 s/o Sh. Dhala Ram
 r/o Qr.No. 4N, Type-C,
 Model Town Police Colony,
 Delhi.
- 5. Girraj Singh, s/o Sh. Nem Singh, r/o B-39, Indira Enclave, Johripur Road, Delhi.

..Petitioners

(By Advocate: Shri Shyam Babu)

۷s.

- 1. Shri T.R. Kakkan Police Commissioner, Delhi Police Headquarters, IP Estate New Delhi.
- 2. Shri P.V. Jai Krishnan, Chief Secretary, Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi.
- Shri K. Padnamayya,
 Secretary,
 Ministry of Home Affairs,
 North Block, New Delhi.
 Respondents
- (By Advocate: Ms. Geeta Luthra and Sh.Raj Singh)

ORDER (ORAL)

By Dr. Jose P. Verghese, Vice-Chairman --



Counsel for the petitioner seeks permission to withdraw this matter. Permission granted and these contempt of courts proceedings are dropped and notices discharged.

(N.Sahu) Member(A)

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(Dr.Jose P. Verghese) Vice-Chairman (J)